

Statement 31: Revenue from Additional Resource Mobilisation (ARM) Measures during 2006-07 (BE)

(Rs. crore)

States	Agriculture Income Tax	Land Revenue	Stamp & Registration fees	Sales Tax	State Excise Duties	Taxes on Goods & Passengers	Tax on Vehicles	Electricity duties	Entertain- ment tax	Professional Tax	Other Taxes @	Total Tax Revenue	Non- Tax Revenue	Conces- sions (if any)	Grand Total (13+14+15)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1. Gujarat	—	—	—	—	—	—	15	—	3	—	—	18	—	3	15
2. Haryana	—	—	—	—	—	15	—	—	—	—	—	15	25	—	40
3. Kerala	—	—	—	87	—	—	—	—	—	—	40	127	—	22	105
4. Mizoram	—	—	—	5	—	—	—	—	—	—	—	5	9	—	14
5. NCT Delhi	—	—	50	—	—	—	50	—	—	—	—	100	—	—	100
Total	—	—	50	92	—	15	65	—	3	—	40	265	34	25	273

@ : Includes Luxury Tax, Betting Tax, Entertainment Tax, Road Tax, Occupancy Tax, etc.

Source : Budget Documents and information received from State Governments.